

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF JUSTICE**

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**LOK SABHA  
UNSTARRED QUESTION NO - 3861**

TO BE ANSWERED ON FRIDAY, THE 11th AUGUST, 2023

**Removal of Portraits and Statues from Court Premises**

3861. DR. K. JAYAKUMAR:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government is aware of recent order of the Madras High Court to remove the Portraits and Statues of all leaders except Mahatma Gandhi and saint Thiruvalluvar from the court premises and if so, the details thereof; and
- (b) the response of the Government on this matter?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; AND MINISTER OF STATE IN THE MINISTRY OF CULTURE  
(SHRI ARJUN RAM MEGHWAL)**

**(a)** No Sir. As confirmed from Madras High Court vide their letter no.1087/2023/D4 dated 08.08.2023, no such order has been passed to remove the Portraits and Statues of all leaders except Mahatma Gandhi and saint Thiruvalluvar from the court premises.

**(b)** Question does not arise in view of above.

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